

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 205
(IB)-20(PB)/2021
IA-930/2024, IA-1183/2023, IA-5105/2022,
IA-5053/2022, IA-5368/2022, IA-6131/2022, IA-662/2023

IN THE MATTER OF:

ICICI Bank Ltd.

... **Applicant/Petitioner**

Versus

KV Aromatics Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016 (R. Plan)

Order delivered on 07.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Sr. Adv. Naveen Pahwa, Adv. Ajay, Adv. Sagar Dhingra, Adv. Abhishek Bhardwaj in IA-930/2024, IA-1183/2023.

For the CoC : Adv. Rajib S. Roy, Adv. Avrojoyoti Chatterjee, Adv. Abhishek Bose, Adv. Abhishek Mishra, Adv. Siddharth Dhingra, Adv. Jayashree Saha

For the RP : Sr. Adv. P. Nagesh, Adv. Abhishek Anand, Adv. Sikhar Tiwari, Adv. Karan Kohli

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-930/2024, IA-1183/2023, IA-5105/2022, IA-5053/2022, IA-5368/2022, IA-6131/2022, IA-662/2023: Ld. Counsel appearing for the RP submitted that the matter was directed to be listed at 2:00 pm and requested that the same should be taken up at the time indicated in order dated 24.04.2024. As the arguing counsel for the RP is not available, the hearing is deferred to 27.05.2024. Let the matter be listed on the top of the Board on 27.05.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)